

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Awareness Programme on
“Attributes of a Judge: An Interaction”
SCHEDULE**

29th October, 2022, Saturday
(Venue: Conference Hall, High Court of M. P., Bench, Indore)

SESSIONS	TIME	SUBJECTS
Inaugural Session	10.15 am to 10.30 am	Inauguration of the Programme By: Hon'ble Shri Justice Sujoy Paul Judge, High Court of Madhya Pradesh & Chairman, Governing Council, MPSJA & Hon'ble Shri Justice Vivek Rusia Administrative Judge, High Court of Madhya Pradesh, Bench Indore Welcome and Introduction of the Programme By: Additional Director, MPSJA Opening Address By: Hon'ble Shri Justice Sujoy Paul Judge, High Court of Madhya Pradesh & Chairman, Governing Council, MPSJA
Plenary Session- I	10:30 am to 12.00 noon	Subject: Ethics: Canons of Judicial Ethics, Inherent Characteristics of a Judge, Biases, Dos and Don'ts, Bangalore Principles Speaker: Hon'ble Shri Justice Sujoy Paul Judge, High Court of Madhya Pradesh & Chairman, Governing Council, MPSJA Followed by open interaction
TEA BREAK 12.00 noon to 12.15 pm		
Plenary Session- II	12.15 pm to 1.30 pm	Subject: Aptitude: Learning of Laws; as continuing process, Interpretation of Laws; Strict & Liberal approach; Binding Precedents Speaker: Hon'ble Shri Justice Shailendra Shukla Former Judge, High Court of Madhya Pradesh Followed by open interaction
LUNCH BREAK 1.30 pm to 2.15 pm		
Plenary Session- III	2.15 pm to 3.30 pm	Subject: Marshalling and appreciation of evidence Speaker: Hon'ble Shri Justice C. V. Sirpurkar Former Judge, High Court of Madhya Pradesh Followed by open interaction

Plenary Session- IV	3.30 pm to 4.30 pm	<p>Subject: <i>Knowledge and Skill</i>: through Education and Experience. Gender Sensitivity, Offences against Women and Children; Significance & Applicability of Laws relating thereto, Dimensions & Expeditious Trial</p> <p>Speaker: Hon'ble Shri Justice J. P. Gupta Former Judge, High Court of Madhya Pradesh</p> <p>Followed by open interaction</p>
SHORT BREAK 4.30 pm to 4.45 pm		
Valedictory Session	4.45 pm onwards	<p>Valedictory Address</p> <p>By: Hon'ble Shri Justice Vivek Rusia Administrative Judge, High Court of Madhya Pradesh, Bench Indore</p> <p><i>Vote of thanks</i></p> <p>By: Shri Manish Sharma, OSD, MPSJA</p>

- Note:* (1) Participants shall be seated in the Auditorium by 10.00 am.
(2) Use of Cell Phones during the programme is strictly prohibited.
(3) The Time Table is subject to change as per exigencies.
(4) Participants shall follow COVID-19 Protocol.

ADDITIONAL DIRECTOR